

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No. 699/2025

XXX

Petitioner(s)

VERSUS

THE UNION OF INDIA & ORS.

Respondent(s)

[TO BE TAKEN UP AT 10:30 A.M.] FOR ADMISSION
IA No. 173761/2025 - APPLICATION FOR FILING THE PETITION WITHOUT
DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT
IA No. 173763/2025 - EX-PARTE STAY
IA No. 177937/2025 - PERMISSION TO FILE AMENDED WRIT PETITION

Date : 30-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) : Mr. Kapil Sibal, Sr. Adv.
Mr. Mukul Rohatgi, Sr. Adv.
Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Siddharth Luthra, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Jayant Mehta, Sr. Adv.
Ms. Stuti Gujral, Adv.
Ms. Manisha Singh, Adv.
Mr. Vaibhav Niti, AOR
Mr. George Pothan Poothicote, Adv.
Ms. Jyoti Singh, Adv.
Mr. Anurag Jain, Adv.
Mr. Keshav Sehgal, Adv.
Mr. Vishwajeet Singh, Adv.
Mr. Prakarsh Kumar, Adv.
Mr. Tasnimul Hassan, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Applications, filed by the petitioner seeking permission to file the writ petition without disclosing his identity and for amendment thereof, are allowed.
2. Arguments concluded.
3. Judgment reserved.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)